

अनेक राज्य सरकारों के गैर-विकासकीय व्यय में गत वित्तीय वर्ष की अपेक्षा चालू वित्तीय वर्ष के दौरान अधिक वृद्धि हुई है;

" (ख) यदि हां, तो इस संबंध में व्योरा क्या है ; और

(ग) उन राज्यों के नाम क्या-क्या हैं जिनके गैर-विकासीय व्यय में वृद्धि हुई ?

वित्त मंत्रालय में व्यय विभाग में राज्य मंत्री (श्री बी० के० गढ़वी) :

(क) और (ख) भारतीय रिजर्व बैंक द्वारा किए गए विश्लेषण के अनुसार राज्यों के गैर-विकासीय व्यय में 1987-88 में हुई 18.3 % की वृद्धि की अपेक्षा चालू वित्त वर्ष के दौरान 20.4 प्रतिशत की वृद्धि होने का अनुमान है !

(ग) अरुणाचल प्रदेश, गोवा और नागालैंड को छोड़कर सभी राज्यों के मामले में वर्ष 1988-89 में गैर-विकासीय व्यय में वृद्धि होने की प्रत्याशा है।

#### News-Item Captioned 'Normal Crime on the rise in Punjab'

\*37. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Normal crime on the rise in Punjab" which appeared in the "Times of India" of the 16th September, 1988;

(b) if so, whether it is a fact that since the 'Operation Black Thunder', the number of murders in Punjab has been increasing; and

(c) what are the exact causes of increase in murder incidents in Punjab and what steps the Central Government propose to take to check the trend?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) and (c) According to the information furnished by the Government of Punjab the number of cases of murder registered in the months of June, July, August and September, 1988 is considerably less than the number of murder cases registered during May, 1983, the months in which 'Operation Black Thunder' was carried out. Thus there has been no increase in the number of cases of murders since 'Operation Black Thunder'.

#### Communal Disturbances in Karnataka

\*38. SHRI BEKAL UTAHI;  
SHRI JAGADISH JANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any report from Karnataka Government about the recent communal disturbances in Bidar; if so, what are the details thereof;

(b) what is the number of persons killed/injured in the disturbances; and

(c) what steps have been taken to curb such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH):

(a) and (b) According to the Government of Karnataka, on 15th September, 1988 as a sequel to an altercation on 14th September, 1988 there were several violent clashes between groups of Sikh students and their non-Sikh adversaries which led to widespread arson and looting by anti-social elements. The situation was brought under control by the evening of the same day with the arrival of DIG, Gulbarga and additional police re-inforcement from outside the district. Prohibitory orders were promulgated and peace meetings were convened with the leaders of two communities who agreed to cooperate with the district authorities in maintaining peace and communal harmony.